

Real time data of pendency of various categories of cases for the month of April 2018 in respect the court of District and Sessions Judge Kullu HP.

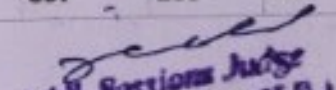
Sr. No.	Case Type	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total
1.	CIVIL SUIT	-	-	-	-	-	-	1	2	-	2	5
2.	CIVIL APPEAL	-	-	-	-	-	-	1	3	15	3	22
3	C.M.A.	-	-	-	-	-	-	-	1	2	4	7
4	CI. Petition	-	-	-	-	1	1	20	31	30	7	90
5	Ref. Petition	-	-	-	-	-	-	27	14	-	-	41
6	H.M.A.	-	-	-	-	-	-	4	8	28	27	67
7	Exe. Pet.	-	-	-	-	2	1	2	83	74	44	206
8	C.M.P	-	-	-	-	-	1	4	4	78	68	155
9	AIR	-	-	-	-	-	-	-	-	17	10	27
10	Percept	-	-	-	-	-	-	4	1	-	-	5
11	G & W Act.	-	-	-	-	-	-	-	-	3	-	3
12	Arb. Act.	-	-	-	-	-	-	3	-	2	-	5
13	Obj. Pet.	-	-	-	-	-	-	1	5	4	1	11
14	Civil Review.	-	-	-	-	-	-	-	1	-	-	1
15	Cross Obj.	-	-	-	-	-	-	-	-	-	1	1
	Total	-	-	-	-	3	3	67	139	267	167	646
CRIMINAL CASES.												
1.	Sessions Trials	-	1	-	-	3	27	47	67	78	22	245
2.	Corruption cases	-	-	-	2	1	11	5	7	2	3	31
3.	Cr. Appeal	-	-	-	-	-	-	1	10	23	8	42
4.	Cr. Revision	-	-	-	-	-	-	1	4	7	4	16
5.	Bail	-	-	-	-	-	-	-	-	2	12	14
6.	Cr. M.P.	-	-	-	-	-	-	3	5	7	9	24
	Total	0	1	0	2	4	38	57	93	119	58	372
	G. Total	0	1	0	2	7	41	124	232	386	225	1018

[Signature]
 District and Sessions Judge
 Kullu & Lahaul-Spiti District
 at Kullu (H.P.)

Real time data of pendency of various categories of cases for the month of April, 2018 of the court of Addl. District and Sessions Judge Kullu HP.

Sr. No.	Case Type	2008	2011	2012	2013	2014	2015	2016	2017	2018	Total
1.	CIVIL SUIT	-	-	-	-	-	02	03	01	01	7
2.	CIVIL APPEAL	-	-	-	-	-	-	2	09	06	17
3	C.M.A.	-	-	-	-	-	-	-	1	02	3
4	Cl. Petition	-	-	-	-	-	-	28	28	08	64
5	Ref. Petition	01	-	-	-	-	-	18	-	03	22
6	H.M.A.	-	-	-	-	-	1	03	29	34	67
7	Exe. Pet.	-	-	1	1	-	3	106	85	18	214
8	C.M.P	-	-	-	01	04	-	02	39	53	99
9	AIR	-	-	-	-	-	-	-	10	13	23
10	IT. Act.	-	-	-	-	03	-	-	-	-	3
11	Percept	-	-	-	-	-	-	-	1	6	7
12	G & W Act.	-	-	-	-	-	-	-	-	-	-
13	Arb. Act.	-	-	-	-	-	-	-	-	-	-
14	Pauper Suit	-	-	-	-	-	-	-	-	-	-
15	Obj. Pet.	-	-	-	-	-	-	-	-	-	-
16	Cross Obj.	-	-	-	-	-	-	-	-	-	-
17	Civil Revision.	-	-	-	-	-	-	-	-	-	-
	Total	1	0	1	2	7	6	162	203	144	526

1.	Sessions Trials	-	-	-	1	6	8	55	84	31	185
2.	Cr. Appeal	-	-	-	-	-	-	-	3	7	10
3.	Cr. Revision	-	-	-	-	-	-	-	1	6	7
4	Bail	-	-	-	-	-	-	-	1	08	9
5	Cr. M.P.	-	-	-	-	-	1	-	15	12	28
	Total	0	0	0	1	6	9	55	104	64	239
	G. Total	1	0	1	3	13	15	217	307	208	765


 Addl. Sessions Judge
 Kullu Dist. Kullu (H.P.)

**Real time date of pendency of various categories of cases pending in the
cum- Chief Judicial Magistrate, Kullu for the month of April 2018**

Name of cases	Age wise pendency of cases at the end of the month										Total of (a) to (h) of column No.12	
	2018	2017	a)2016	(b)2015	(c)2014	(d)2013	(e)2012	(f)2011	(g)2010	(h)2009		2007
Civil Work												
1. WC Act	2	6	9	3	2	15	1	0	0	0	0	38
2. Motor Accident Claim	0	0	0	0	0	0	0	0	0	0	0	0
3. GW Act	0	2	1	0	2	0	1	0	0	0	0	6
4. HMA	1	3	0	5	0	0	0	0	0	0	0	9
5. Civil Appeals	0	0	0	0	0	0	0	0	0	0	0	0
6. Civil revision	0	0	0	0	0	0	0	0	0	0	0	0
7. Review Application	0	0	0	0	0	0	0	0	0	0	0	0
8. Civil Sults	109	292	260	245	153	81	29	10	0	0	0	1179
9 Rent Cases	0	3	1	1	2	0	0	0	0	0	0	7
10. Precept	0	0	0	5	0	0	0	0	0	0	0	5
11. Succession Act	2	1	4	3	1	0	0	0	0	0	0	11
12. Execution Petition	16	42	41	30	26	24	11	5	2	0	0	197
13. Objection Petition	0	0	0	0	0	0	0	0	0	0	0	0
14. CMA	155	162	115	40	21	10	3	0	0	0	0	506
Total	285	511	431	332	207	130	45	15	2	0	0	1958
CRIMINAL WORK												
1.Special Act	2	7	4	6	4	8	3	1	1	0	0	36
2.Arms Act	0	0	1	1	0	0	0	0	0	0	0	2
3.Domestic V.Act	21	45	38	15	5	0	0	0	0	0	0	124
4.Complaints	2	1	10	4	7	3	1	2	0	0	0	30
5.Ball Applications	0	0	0	0	0	0	0	0	0	0	0	0
6.Police Challan	51	147	120	108	120	69	157	37	9	1	1	820
7.Excise Cases	3	5	0	3	3	5	2	1	1	0	0	23
8.Comp.u/s 138 NIA	101	384	276	351	273	188	50	22	6	0	0	1651
9.Food Act Cases	0	0	0	0	0	0	0	0	0	0	0	0
10.Summary cases	596	55	4	1	0	0	0	0	0	0	0	656
11.Forest Cases	0	1	0	1	1	2	2	0	0	0	0	7
12. Miscellaneous	110	112	45	18	7	4	3	1	3	0	0	303
13.Pet.u/s 125 CrPC	16	26	27	10	15	6	1	0	0	0	0	101
14. Panch. Appeal	0	1	0	0	0	0	0	0	0	0	0	1
Total	902	784	525	518	435	285	219	64	20	1	1	3754
Grand Total	1187	1295	956	850	642	415	264	79	22	1	1	5712

Senior Civil Judge,
-cum- Chief Judicial Magistrate,
Kullu, Distt. Kullu HP.

Statement regarding real time data of pendency of various categories as on 30.04.2018 pertaining to the Court of Civil Judge (Sr. Div.)-cum-CJM, Lahaul-Spiti Distt. at Kullu, H.P.

Civil Cases

Sr.No.	Category of cases	Pendency as 30.04.2017
1.	WCA	50
2.	G&W Act	2
3.	HMA	12
4.	Civil Suit	1239
5.	Rent Pet	14
6.	Precept	2
7.	IS Act	6
8.	Ex.Pet	164
9.	Obj. Pet.	2
10.	Pauper App.	1
11.	CMA	327
	Total	1819

Criminal Cases

Sr.No.	Category of cases	Pendency as on 30.04.2018
1.	Spl Act	22
2.	NDPS	37
3.	DV act	58
4.	Pvt. Comp. IPC	24
5.	Police Challan	1458
6.	Excise Act	29
7.	Comp. NIA	1536
8.	Food Act	8
9.	Summary	421
10.	IF Act	2
11.	Cr.M.A.	286
12.	125 Cr.P.C	53
13.	127 Cr.P.C	26
14.	Bail Application	0
	Total	3960

Note: Juvenile at Kullu:-

26 cases

Senior Civil Judge-cum-CJM
Lahaul-Spiti at Kullu, H.P.

Statement regarding real time data of pendency of various categories as on 30.04.2018 pertaining to the Court of Civil Judge (Sr. Div.)-cum-CJM, Lahaul-Spiti Distt. at Kullu, H.P.

Civil Cases

Sr.No.	Category of cases	Pendency as 30.04.2017
1.	WCA	50
2.	G&W Act	2
3.	HMA	12
4.	Civil Suit	1239
5.	Rent Pet	14
6.	Precept	2
7.	IS Act	6
8.	Ex.Pet	164
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10.	Pauper App.	1
11.	CMA	327
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
Senior Civil Judge-cum-CJM
Lahaul-Spiti at Kullu, H.P.

Performa Regarding real time data of Pendency of various categories of civil and criminal cases as on 30-04-2018.

Sr. No	Type of Cases	Civil Cases												Total
		2010	2011	2012	2013	2014	2015	2016	2017	2018				
1	HMA	-	-	-	-	-	-	-	-	1	1	1	2	
2	WMC Act	-	1	-	-	-	1	3	1	-	-	6		
3	Civil Suit	4	7	12	33	45	84	100	100	46	431			
4	Rent Pet.	-	-	-	-	-	-	-	1	-	1			
5	Succession Act	-	-	-	-	-	-	-	-	-	0			
6	Execution	-	-	3	4	4	7	19	44	4	85			
7	CMA,s	-	-	-	6	4	7	19	33	36	105			
	Total	4	8	15	43	53	99	141	180	87	630			

Criminal Cases

Sr. No	Type of Cases	Criminal Cases												Total
		2010	2011	2012	2013	2014	2015	2016	2017	2018				
1	Special Act	-	-	-	-	1	2	3	11	27	44			
2	NDPS Act	-	-	1	2	2	-	1	2	1	9			
3	Pvt. Comp	-	-	-	-	1	1	-	4	3	9			
4	DV Act	-	-	-	-	1	4	8	13	5	31			
5	Police Challan	-	1	11	11	20	27	48	72	29	219			
6	Excise Act	-	-	-	-	-	-	4	-	-	4			
7	Comp. U/S 138 NIA	-	-	8	6	14	62	160	238	86	574			
8	Food Cases	-	-	-	-	-	-	-	-	-	-			
9	Summary cases (MV Act)	-	-	-	-	-	-	-	261	839	1101			
10	Forest Act	-	-	-	-	-	-	-	-	-	-			
11	Misc Cr.MA,s	-	-	-	-	1	2	6	44	56	109			
12	125 Cr.PC	-	-	-	-	-	2	7	16	6	31			
13	Bail Applications	-	-	-	-	-	-	-	-	-	-			
	Total	0	1	20	19	40	100	237	662	1052	2131			


 Civil Judge -cum-
 Judicial Magistrate 1st Class
 Manali, Distt. Kullu (H.P)